

ORISSA HIGH COURT

FILING REPORT AS ON :13/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBA/0000037/2019	STATE OF ODISHA VS M/S.ABHOY CHARAN BAKSHI	A.G.A. VS	// ()
2	BLAPL/0010756/2019	RANJIT MALIA@TUTU VS STATE OF ODISHA	J.K.PANDA VS	JAGATPUR /334 /2019 () //
3	BLAPL/0010757/2019	CH.RAJESH RAO VS STATE OF ODISHA	KHIROD K.ROUT VS	CHATRAPUR /191 /2019 () //
4	BLAPL/0010758/2019	GIRIJA SANKAR ROUT@SILU VS STATE OF ODISHA	M/S.ASHOK DAS VS	MAHILA P.S. BUXIBAZAR /103 /2019 () //
5	BLAPL/0010759/2019	SASHI BHUSAN BARIK@TULA VS STATE OF ODISHA	SITIKANT MISHRA VS	RAGHUNATHPUR /52 /2017 () //
6	BLAPL/0010760/2019	LAXMAN BEHERA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	KALINGA NAGAR /86 /2018 () //
7	BLAPL/0010761/2019	SUNIL SHARMA VS STATE OF ODISHA	ANIRUDHA DAS VS	SONEPUR /148 /2017 () //
8	BLAPL/0010762/2019	RAMACHANDRA BHOI VS STATE OF ODISHA	M/S.SURYAKANTA DWIBEDI VS	TITILAGARH /35 /2018 () //
9	BLAPL/0010763/2019	DAMBURU GHASARLIYA @ GHASARLIYA VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /114 /2019 () //
10	BLAPL/0010764/2019	SIPUN NATH VS STATE OF ODISHA	NALINI KANTA MOHANTY VS	RAMACHANDAPUR /21 /2019 () //
11	BLAPL/0010765/2019	SUJIT KUMAR MANDAL @SUJIT MANDAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIRANGPUR TOWN /154 /2019 () //

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12	BLAPL/0010766/2019	BIRANCHI DAS VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	JAJPUR ROAD /390 /2019 () //
13	BLAPL/0010767/2019	BIKRAM MALLICK VS STATE OF ODISHA	GYANALOKA MOHANTY VS	BALIKUDA /15 /2018 () //
14	BLAPL/0010768/2019	KRUPA SAHU VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	MANAMUNDA /142 /2019 () //
15	BLAPL/0010769/2019	LAXMAN PATA VS STATE OF ODISHA	M/S.B.R.TRIPATHY VS	/ /0 () //
16	BLAPL/0010770/2019	SUJAN BAKCHI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MOTU /74 /2019 () //
17	BLAPL/0010771/2019	BASIR @BASEER SAHA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	PHIRINGIA /15 /2019 () //
18	BLAPL/0010772/2019	PRADEEP KUMAR MOHAKUD VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR MISHRA VS	/ /0 () //
19	BLAPL/0010773/2019	CHANDRAMA BEHERA VS STATE OF ODISHA	JEETENDRA SAHU VS	BONAI /51 /2019 () //
20	BLAPL/0010774/2019	KAIBARTA NAIK VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	barpalli /198 /2019 () //
21	BLAPL/0010775/2019	SANYASI NAHAK VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	ASKA /159 /2019 () //
22	BLAPL/0010776/2019	KESHAB CHANDRA SASMAL VS STATE OF ODISHA	KASHINATH PATTNAIK VS	JAGATPUR /334 /2019 () //
23	BLAPL/0010777/2019	KESHABA CHANDRA SASMAL	KASHINATH PATTNAIK	CUTTACK SADAR /435 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0010778/2019	KISAN NAYAK@BABUNA	K.K.DASH	BADAMBADI /141 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0010779/2019	CHUIN@SANTOSH KUMAR BARIK	BIRANCHI NARAYAN MOHANTY	BANKI /305 /2015
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0010780/2019	TUNA SOREN	BIJAYANANDA DASH	BETNOTI /49 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0010781/2019	ARIKHIT DAS	BIJAY KUMAR MOHANTY	JAJPUR SADAR /80 /2018
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0010782/2019	RAJA HANSDAH@RAJU HASDA@RAJU HANSDA	DARA PRASAD MOHAPATRA	RASGOBINDPUR /76 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0010783/2019	SUBRAJIT@MUNA KANTA@SUBHRAJIT KANTA	TRILOCHAN NANDA	KOMNA PS /178 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0010784/2019	BIDURA@KAPILASH JALI@KAPILAS JALLI@S.K.BH	ANJADEO	KHALLIKOTE /264 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0010785/2019	PRASANTA KHETI	T.K.MOHANTY	PUINTALA /232 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0010786/2019	BAMADEV SAHOO	AMULYA RATNA PANDA	JAJPUR TOWN /122 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0010787/2019	SULTAN SINGH	S.K.BHANJADEO	ORKEL /46 /2016
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0010788/2019	SURENDRA BARIK	R.N.MOHANTY	KHURDA MODEL /420 /2019
		VS	VS	()

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35	BLAPL/0010789/2019	STATE OF ODISHA FADI@KUTARTHA NAIK VS	B.B.ROUTRAY VS	// ANGUL TOWN /405 /2015 ()
36	BLAPL/0010790/2019	STATE OF ODISHA NARASINGHA SAMANTARAY VS	DAYANANDA MOHAPATRA VS	// KHANTAPADA /350 /2019 ()
37	BLAPL/0010791/2019	STATE OF ODISHA GUJARATH ANEILA VS	A.C.RATH VS	// MALGODOWN /236 /2019 ()
38	BLAPL/0010792/2019	STATE OF ODISHA ASHISH KUMAR DASH@PINKU VS	MANORANJAN PADHY VS	// DAMANJODI /69 /2019 ()
39	BLAPL/0010793/2019	STATE OF ODISHA GOPAL NAG VS	SAROJ KUMAR MISHRA VS	// MANAMUNDA /142 /2019 ()
40	BLAPL/0010794/2019	STATE OF ODISHA PRAVAKAR JENA VS	DEBASNAN DAS VS	// DHARMASALA /280 /2019 ()
41	BLAPL/0010795/2019	STATE OF ODISHA ASHOK KUMAR SINGH VS	SARATHI JYOTI MOHANTY VS	// PIPLI /95 /2019 ()
42	BLAPL/0010796/2019	STATE OF ODISHA TUKUNA@ASHOK DEHURY VS	AMULYA RATNA PANDA VS	// DHARMASALA /344 /2019 ()
43	BLAPL/0010797/2019	STATE OF ODISHA NALUA@NILU@NIMAIN CHARAN DAS VS	AMULYA RATNA PANDA VS	// DHARMASALA /238 /2009 ()
44	BLAPL/0010798/2019	STATE OF ODISHA RAJKISHORE NAYAK@KALU VS	AMULYA RATNA PANDA VS	// TIKABALI /88 /2019 ()
45	BLAPL/0010799/2019	STATE OF ODISHA KANHU CHARAN NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// PHULBANI TOWN /212 /2018 () //

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46	BLAPL/0010800/2019	SUSHIL KUMAR BARIK VS STATE OF ODISHA	UDIT RANJAN JENA VS	PUINTALA /232 /2019 () //
47	BLAPL/0010801/2019	GAMA MUNDA VS STATE OF ODISHA	B.R.TRIPATHY VS	/ /0 () //
48	BLAPL/0010802/2019	SHASHANKA SINGH VS STATE OF ODISHA	DEVASHIS PANDA VS	AINTHAPALI /475 /2017 () //
49	BLAPL/0010803/2019	ABINASH MALO VS STATE OF ODISHA	UDIT RANJAN JENA VS	ORKEL /68 /2018 () //
50	BLAPL/0010804/2019	PADMANAVAN MUKHI KARWA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	SUNDARGARH TOWN /254 /2019 () //
51	BLAPL/0010805/2019	NANDA@ CHHABIBDRA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA P.S. /453 /2019 () //
52	BLAPL/0010806/2019	BAMADEV SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /120 /2019 () //
53	BLAPL/0010807/2019	BHUBAN KUMAR VS STATE OF ODISHA	A.K.SAHOO VS	KHARIAR /293 /2019 () //
54	BLAPL/0010808/2019	MANOJA MUNDA VS STATE OF ODISHA	A.K.SAHOO VS	REAMAL /150 /2019 () //
55	BLAPL/0010809/2019	ASHOK PRADHAN VS STATE OF ODISHA	M/S.A.K.SAHOO VS	BARKOTE /135 /2019 () //
56	BLAPL/0010810/2019	AJIT DEHURY VS STATE OF ODISHA	AKSHYA KU.SAHOO VS	DEOGARH /189 /2019 () //
57	BLAPL/0010811/2019	BISHNU@SUBASH MALLIK	SARAT KUMAR JENA	DHENKANAL SADAR /440 /2018

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0010812/2019	ARUN @ SAKTIPADA MAHANTA	R.N.MISHRA	GORUMOHISANI /37 /2019
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0010813/2019	ARUN MAHANTA	R.N.MISHRA	BISOI /76 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0010814/2019	SUKDAS NAIK	ASIT KU.JENA	MALKANGIRI /19 /1999
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0010815/2019	DINABANDHU BEHERA	SARAT KUAMAR JENA	RAMBHA (CHATRAPUR) /157 /2019
		VS	VS	()
		STATE OF ODISHA		//
62	CMAPL/0000841/2019	RAZINA KHATUN	ADV.	//
		VS	VS	()
		SOGARA BIBI		//
63	CMAPL/0000842/2019	TUNGLU BINDHANI	ADV.19	//
		VS	VS	()
		SURENDRA NATH MOHANTA		//
64	CMAPL/0000843/2019	NAKULA MALLICK	RAMAKANTA NAYAK	//
		VS	VS	()
		SECRETARY TO THE GOVT.ANIMAL RESOURCES DEPT., GOVT. OF ORISSA		//
65	CMAPL/0000844/2019	PUSPA PADHIARY	ADV.	//
		VS	VS	()
		SISIR KU.PADHIARY		//
66	CMAPL/0000845/2019	RAJANIKANTA PATTANAI	ADV	//
		VS	VS	()
		PRAFULLA KU.PATTNAIK		//
67	CMAPL/0000846/2019	ANSHUMAN DASH	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
68	CMAPL/0000847/2019	BAJRANGBALI WIRE PRODUCTS (PVT) LTD.	ADV.	//
		VS	VS	()

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69	CMAPL/0000848/2019	ORISSA ELECTRICAL REGULATORY COMMISSION GOPINATH DAS VS STATE OF ODISHA	ADV. VS	// // 0 //
70	CMAPL/0000849/2019	ALIVA CHOUDHURY VS A.O., ALLHABAD BANK	ADV. VS	// 0 //
71	CMP/0001402/2019	GUNA @ GUNANADHAR MAJHI VS RATNA DEI @ PATRA	M/S.SURESH CH.MOHANTY VS	// 0 //
72	CMP/0001403/2019	PANCHANAN SAHOO VS SARAT CH.SAHOO	M/S.PRASANTA KU.SAHOO VS	// 0 //
73	CMP/0001404/2019	DIBYARANJAN SAHOO VS NARESH CHANDRA DAS	M/S.KHIROD K.ROUT VS	// 0 //
74	CMP/0001405/2019	N.MOHAN RAO VS NALA KANTAM ESWARAMMA	M/S.BIKRAM PRATAP DAS VS	// 0 //
75	CONTC/0002482/2019	SANJUKTA TRIPATHY VS ASWINI KUMAR MISHRA	adv VS	// 0 //
76	CONTC/0002483/2019	RAMA CHANDRA BHOI VS ASHOK KUMAR BHOI	ADV VS	// 0 //
77	CONTC/0002484/2019	GOPESWAR SATPATHY VS JAYADEEP CHAKRAVARTHY	ADV VS	// 0 //
78	CONTC/0002485/2019	LALIT MOHAN MISHRA VS JAYADEEP CHAKRAVARTHY	ADV VS	// 0 //
79	CONTC/0002486/2019	KUNI SATPATHY VS JAYADEEP CHAKRAVARTHY	ADV VS	// 0 //

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80	CONTC/0002487/2019	SURENDRA KUMAR PUROHIT VS JAYADEEP CHAKRAVARTHY	ADV VS	// 0 //
81	CONTC/0002488/2019	RENUBALA SWAIN VS JAYADEEP CHAKRAVARTHY	ADV VS	// 0 //
82	CONTC/0002489/2019	BASUDEV BASA VS JAYADEEP CHAKRAVARTHY	adv VS	// 0 //
83	CONTC/0002490/2019	KISHORE NAIK VS JAYADEEP CHAKRAVARTHY	adv VS	// 0 //
84	CONTC/0002491/2019	RAJANIKANTA NAIK VS JAYADEEP CHAKRAVARTHY	ADV VS	// 0 //
85	CONTC/0002492/2019	SUDARSAN MIRDHA VS JAYADEEP CHAKRAVARTHY	ADV VS	// 0 //
86	CONTC/0002493/2019	PANCHU SAHU VS JAYADEEP CHAKRAVARTHY	ADV VS	// 0 //
87	CONTC/0002494/2019	KESHABA CHANDRA SAHU VS JAYADEEP CHAKRAVARTHY	ADV VS	// 0 //
88	CONTC/0002495/2019	BANAMALI PRADHAN VS JAYADEEP CHAKRAVARTHY	ADV VS	// 0 //
89	CONTC/0002496/2019	PREMANAND BHOI VS JAYADEEP CHAKRAVARTHY	ADV VS	// 0 //
90	CONTC/0002497/2019	RAJENDRA PRASAD PANIGRAHI VS JAYADEEP CHAKRAVARTHY	ADV VS	// 0 //
91	CONTC/0002498/2019	ANANDA NANDA	ADV	//

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		VS	VS	0
92	CONTC/0002499/2019	JAYADEEP CHAKRAVARTHY SHYAMA SUNDER NAIK	ADV	//
		VS	VS	0
93	CONTC/0002500/2019	JAYADEEP CHAKRAVARTHY PRAFULLA KUMAR MOHANTY	M/S.TAPAN KUMAR BISWAL	//
		VS	VS	0
94	CONTC/0002501/2019	DR.SOURAV GARG PADMANAVA NAIK	ADV.	//
		VS	VS	0
95	CONTC/0002502/2019	JAYADEEP CHAKRAVARTHY TRILOCHAN DEHURY	ADV.	//
		VS	VS	0
96	CONTC/0002503/2019	JAYADEEP CHAKRAVARTHY JAYAKRUSHNA JYOTISH	ADV.	//
		VS	VS	0
97	CONTC/0002504/2019	JAYADEEP CHAKRAVARTHY SURESH CHANDRA PANDA @ SURESH CH.PANDA	ADV. MOHANTY	//
		VS	VS	0
98	CONTC/0002505/2019	BISHWAJIT DAS SUNANDA BEHERA	ADV.	//
		VS	VS	0
99	CONTC/0002506/2019	PURNA CH.SETHI BIJAY KU.DHAL	JITENDRA KUMAR DIGAL	//
		VS	VS	0
100	CONTC/0002507/2019	SURENDRA KUMAR BIJAY KUMAR MANSINGH	BANA BIHARI RAY	//
		VS	VS	0
101	CONTC/0002508/2019	BIBHU PR.SARANGI SHYAM SUNDAR JENA	BANABIHARI RAY	//
		VS	VS	0
102	CONTC/0002509/2019	BIBHUPRASAN SARANGI SURYAKANTA BEHERA	BANABIHARI RAY	//
		VS	VS	0

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103	CONTC/0002510/2019	BIBHUPRASAN SARANGI SIDDIQUE AHEMAD KHAN VS	ADV VS	// // ()
104	CONTC/0002511/2019	ANIL KUMAR SAMAL RAMAKANTA SAHU VS	ADV VS	// // ()
105	CONTC/0002512/2019	R.K.VERMA SANTOSH KU.PAIKARAY VS	ADV VS	// // ()
106	CONTC/0002513/2019	R.K.VERMA SUDHIRA KU.MOHAPATRA VS	ADV VS	// // ()
107	CRLA/0000926/2019	R.K.VERMA NIMAI KHARSEL VS	ANIRUDHA DAS VS	// SINDHIKELA PS /178 /2016 ()
108	CRLA/0000927/2019	STATE OF ODISHA GYANI HARIJAN VS	SUSANTA KUMAR TRIPATHY VS	// OR KEL /83 /2016 ()
109	CRLA/0000928/2019	STATE OF ODISHA RAKESH SWAIN VS	KARUNAKAR GAYA VS	// NIMAPADA /160 /2019 ()
110	CRLA/0000929/2019	STATE OF ODISHA PRASANNA PATRA VS	JAYDEEP PAL VS	// KANKADAHAD /64 /2013 ()
111	CRLA/0000930/2019	STATE OF ODISHA SUMANTA GADNAIK@GADNAYAK VS	B.B.ROUTRAY VS	// CHHENDIPADA /146 /2018 ()
112	CRLLP/0000109/2019	STATE OF ODISHA STATE OF ODISHA(VIG.) VS	STANDING COUNSEL, VIG. VS	// CUTTACK VIGILANCE /31 /2010 ()
113	CRLMC/0003422/2019	MANAS RANJAN MAHAVOI KRUSHNA PRASAD NAYAK VS	SIDDHARTH PRASAD MISHRA VS	// / /0 ()
		SANGHAMITRA MOHANTY		//

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114	CRLMC/0003423/2019	HIMANSU SEKHAR MANGARAJ VS JOSHEF SWAIN	RAMAKANTA PRADHAN VS	/ /0 () //
115	CRLMC/0003424/2019	BHAKTA CHHATRIA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	TITILAGARH /197 /2010 () //
116	CRLMC/0003425/2019	HIMANSU SAHOO VS STATE OF ODISHA	SYAWAMPRAVA DASH VS	ATHAMALLIK /23 /2017 () //
117	CRLMC/0003426/2019	NAROTTAM GIRI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	TIRTOL /108 /2017 () //
118	CRLMC/0003427/2019	GOUTTAM GIRI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 () //
119	CRLMC/0003428/2019	MANAS RANJAN SATPATHY VS M/S WHITE PAPER PROPERTY MANAGEMENT PVT.	CHINMAYA MOHANTY VS	/ /0 () //
120	CRLMC/0003429/2019	SAHEB ALLI KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHANDAGIRI P.S. /184 /1998 () //
121	CRLMC/0003430/2019	HARISCHANDRA DALAI@HARI DALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /113 /2003 () //
122	CRLMC/0003431/2019	RAJSRHEEE PATTNAYAK VS MOKSHYADA DAS	BIPLAB MOHANTY VS	/ /0 () //
123	CRLMC/0003432/2019	SATYAJIT MOHANTY VS MOKSHYADA DAS	BIPLAB MOHANTY VS	/ /0 () //
124	CRLMC/0003433/2019	DR.JAYANTA KUMAR DASH VS STATE OF ODISHA(VIG.)	V.NARASINGH VS	CUTTACK VIGILANCE /20 /2019 () //
125	CRLMC/0003434/2019	HEMALATA PATRA	LAXMI NARAYAN RAYATSINGH	/ /0

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		VS	VS	()
126	CRLMC/0003435/2019	SUDAM CHARAN PATRA RASMITA ADHIKARI	S.K.MOHANTY	// SURADA /182 /2014
		VS	VS	()
127	CRLMC/0003436/2019	STATE OF ODISHA BIBEKANANDA SWAIN	BRAHMANANDA TRIPATHY	// / /0
		VS	VS	()
128	CRLMC/0003437/2019	PRAKASH KUMAR PATTANAIAK SUVENDU KUMAR BEHERA	D.PANIGRAHI	// UDALA /101 /2019
		VS	VS	()
129	CRLMC/0003438/2019	STATE OF ODISHA JAGMOHAN BADAIAK	SOUMYA RANJAN DAS	// / /0
		VS	VS	()
130	CRLMC/0003439/2019	UNION OF INDIA ALOK KU.MOHARANA@ALOK RANJAN MOH	RANAB KUMAR SAMANTRAY	// KEONJHAR TOWN /272 /2017
		VS	VS	()
131	CRLMP/0001745/2019	STATE OF ORISSA SURYAMANI NAYAK	BIKRAM PRATAP DAS	// / /0
		VS	VS	()
132	CRLMP/0001746/2019	STATE OF ODISHA BHAGIRATHI MOHAPATRA	RAJENDRA KUMAR PRADHAN	// / /0
		VS	VS	()
133	CRLMP/0001747/2019	STATE OF ODISHA ARATI KUMARI DASH	M/S.DEVI PRASAD DASH	// / /0
		VS	VS	()
134	CRLMP/0001748/2019	IIC, DIGAPAHANDI P.S. SUGYANI BEHERA	M/S.JYOTIRMAYA SAHOO	// / /0
		VS	VS	()
135	CRLMP/0001749/2019	S.P., GANJAM PRADIPTA KISHORE DAS	M/S.AJAYA KU.JENA	// / /0
		VS	VS	()
136	CRLREV/0000841/2019	S.P.,JAGATSINGHPUR GOURI PRASAD NAIK	JUGALA KISHORE PANDA	// BALASORE VIGILANCE /21 /2015
		VS	VS	()

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137	CRLREV/0000842/2019	STATE OF ODISHA(VIG.) BANAMALI SETHI VS	RANJAN KUMAR PRADHAN (A) VS	// / /0 ()
138	CRLREV/0000843/2019	STATE OF ODISHA TRINATH PATANAIAK VS	ASIT KUJENA VS	// MALKANGIRI /51 /2015 ()
139	CRLREV/0000844/2019	STATE OF ODISHA CHATURA@ CHATURBHUJA ROUL VS	ARUN KUMAR DAS VS	// DHENKANAL TOWN /74 /2012 ()
140	CRLREV/0000845/2019	STATE OF ODISHA NIMAI KHATEI VS	M/S.SUVENDU KUMAR RAY VS	// / /0 ()
141	CRLREV/0000846/2019	RINA KHATEI MANJULATA DAS VS	P.K.MAHARAJ VS	// TANGI (KHURDA) /95 /2017 ()
142	CRLREV/0000847/2019	STATE OF ODISHA SUNARAM MUNDA VS	SUSANTA KUMAR DASH VS	// / /0 ()
143	CRLREV/0000848/2019	SUNIL DAS SARASWATI MAHANTA VS	PRAMOD KUMAR JENA VS	// BARIA /39 /2008 ()
144	CRLREV/0000849/2019	STATE OF ODISHA DIPTI RANJAN PATTNAIK@NAYAK VS	M/S.SAMIR KUMAR MISHRA VS	// / /0 ()
145	FAO/0000972/2019	STATE OF ODISHA DIVISIONAL MANAGER, NEW INDIA ASSURANCE VS	DEEPA MOHANTY VS	// // ()
146	FAO/0000973/2019	TOPHAN PARIDA T.PUSHAPAVATI @ T.PUSPAVATHI VS	DEEPALI MOHAPATRA VS	// // ()
147	FAO/0000974/2019	UNION OF INDIA RUDE SIKAKA VS	DEEPALI MOHAPATRA VS	// // ()
		UNION OF INDIA		//

ORISSA HIGH COURT

FILING REPORT AS ON :13/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	MACA/0000937/2019	DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION VS MARUA DEI@BARIK	CHITSO KUMAR MISHRA VS	// 0 //
149	MACA/0000938/2019	PRATIMA JENA VS M/S. PARADEEP PHOSPATES LTD.	ANURAG PATI VS	// 0 //
150	MACA/0000939/2019	M/S. IFFCO TOKIO G.I.CO. LTD. VS PRAVATI PATTANAIAK	ANUPAM DASH VS	// 0 //
151	MACA/0000940/2019	KIRAN BALA BEHERA VS KSHEERENDRA JENA	PRABHAS CHANDRA PANDA VS	// 0 //
152	MACA/0000941/2019	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CORPORATION. VS LOCHANA SWAIN	SOMNATH ROY VS	// 0 //
153	MATA/0000169/2019	DEEPAK KU.DAS VS BANANI DAS	MAHESWAR MOHANTY VS	// 0 //
154	MATA/0000170/2019	SANTANU KU.BEHEREA VS SAGARIKA BEHERA	SUBASH CH.ACHARYA VS	// 0 //
155	RSA/0000364/2019	GOBARDHAN SENAPATI VS NIMAIN CHARAN ROUT	SUBRAT MISHRA VS	// 0 //
156	RVWPET/0000425/2019	STATE OF ODISHA VS CHAKRADHAR PANAIGRAHI	A.G.A. VS	// 0 //
157	RVWPET/0000426/2019	PADMAN RANA VS STATE OF ORISSA	ADV. VS	// 0 //
158	TRP(C)/0000425/2019	SUCHISMITA NAYAK VS NIRMAL NAYAK	SOUMYA RANJAN PRADHAN VS	// 0 //
159	WA/0000647/2019	RITA BHOI	SIDHARTH MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :13/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
160	WA/0000648/2019	GITANJALI SAHU LILADITYA DEB	BASUDEV PUJARI	//
		VS	VS	0
161	WA/0000649/2019	REGISTRAR OF FIRMS and INSPECTOR GENERAL OF REGISTRATION,ODISHA STATE OF ODISHA	A.G.A.	//
		VS	VS	0
162	WP(C)/0025902/2019	SANJULATA DEI SAFARI RETREATS PVT.LTD.	M/S.SARAD P.SARANGI	//
		VS	VS	0
163	WP(C)/0025903/2019	STATE OF ODISHA KARUNAKAR MAHALA	SAMBIT SAMAL	//
		VS	VS	0
164	WP(C)/0025904/2019	STATE OF ORISSA BALA MUKUNDA MISHRA	M/S.LAXMAN PRADHAN	//
		VS	VS	0
165	WP(C)/0025905/2019	STATE OF ODISHA PRAKASH CHANDRA SAHU	MANAS PATI	//
		VS	VS	0
166	WP(C)/0025906/2019	STATE OF ODISHA CHANDRAMANI ROUT	MANAS PATI	//
		VS	VS	0
167	WP(C)/0025907/2019	STATE OF ORISSA SANJAYA KU.BEHERA	MANAS PATI	//
		VS	VS	0
168	WP(C)/0025908/2019	STATE OF ODISHA AMIT PRASAD	LAXMI NARAYAN PATEL	//
		VS	VS	0
169	WP(C)/0025909/2019	M/S. MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. RANJITA BHOI	M/S.SRIKANTA KUMAR NATH	//
		VS	VS	0
170	WP(C)/0025910/2019	STATE OF ODISHA SUDHANSU SEKHAR SAHOO	ALOK KU MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0025911/2019	STATE OF ORISSA MADAN MOHAN DEHURY VS	M/S.SRIKANTA KUMAR NATH VS	// // 0
172	WP(C)/0025912/2019	NITYANANDA BHOI VS	M/S.SRIKANTA KUMAR NATH VS	// 0
173	WP(C)/0025913/2019	STATE OF ODISHA UTTAM KUMAR SAHOO VS	M/S.BIRAJA PRASANNA DAS VS	// // 0
174	WP(C)/0025914/2019	STATE OF ODISHA BICHITRA NANDA ACHARYA VS	M/S. BIRAJA PRASANNA DAS VS	// // 0
175	WP(C)/0025915/2019	STATE OF ODISHA RAGHUNATH SAHOO VS	M/S. P.C.MISHRA VS	// // 0
176	WP(C)/0025916/2019	GIRIDHARI PRADHAN BHAGIRATHI SETHI VS	M/S.ARIJEET MISHRA VS	// // 0
177	WP(C)/0025917/2019	STATE OF ORISSA M/S.SEW - TTIPL (JV) VS	DEBENDRA KUMAR DWIBEDI VS	// // 0
178	WP(C)/0025918/2019	RAIL VIKAS NIGAM LTD R.CHANDRA SEKHAR RAO VS	M/S.PRABODHA CH.NAYAK VS	// // 0
179	WP(C)/0025919/2019	STATE OF ODISHA BANSIIDHAR SAMAL VS	M/S.J.K.KHUNTIA VS	// // 0
180	WP(C)/0025920/2019	THE COLLECTOR, JAJPUR MANORAMA DAS VS	M/S.JITENDRA KUMAMR DIGAL VS	// // 0
181	WP(C)/0025921/2019	STATE OF ODISHA BIJAYA KUMAR JENA VS	M/S.JITENDRA KUMAR DIGAL VS	// // 0
		STATE OF ODISHA		//

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FILING REPORT AS ON :13/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0025922/2019	SUBRAT SATHPATHY VS D.G. AND I.G OF POLICE,CUTTACK	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
183	WP(C)/0025923/2019	PRABHANJAN SATPATHY VS D.G. AND I.F. OF POLICE,CUTTACK	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
184	WP(C)/0025924/2019	BASANTI BARIK VS STATE OF ODISHA	M/S.B.S.DAS VS	// 0 //
185	WP(C)/0025925/2019	DILLIP KUMAR LENKA VS STATE OF ODISHA	M/S.SANTOSH KUMAR NANDA VS	// 0 //
186	WP(C)/0025926/2019	SAKUNTALA SAHU VS STATE OF ODISHA	M/S.AMAR KUMAR MOHANTY VS	// 0 //
187	WP(C)/0025927/2019	ANANTA KUMAR BEHERA VS STATE OF ORISSA	M/S.L.K.MOHANTY VS	// 0 //
188	WP(C)/0025928/2019	SABITRI BEHERA VS UNION OF INDIA	M/S.GOPINATH MISHRA VS	// 0 //
189	WP(C)/0025929/2019	KALI KUMAR JENA VS REGIONAL MANAGER,ORISSA GRAMYA BANK	M/S.ASIT KUMAR JENA VS	// 0 //
190	WP(C)/0025930/2019	SK.KHALILULLAH VS STATE OF ORISSA	M/S.DILLIP RAY VS	// 0 //
191	WP(C)/0025931/2019	KAIBALYA TRIPATHY VS STATE OF ODISHA	M/S.DILLIP RAY VS	// 0 //
192	WP(C)/0025932/2019	MURALI DHAR NAIK VS STATE OF ODISHA	M/S.D.ROUT VS	// 0 //
193	WP(C)/0025933/2019	BANAJABASINI MOHAPATRA	M/S.D.ROUT	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0025934/2019	KHIROD CHANDRA ROUT	M/S.DEBASIS ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0025935/2019	KUNJA BIHARI MAHAPATRA	M/S.DINESH KUMAR MALLICK	//
		VS	VS	0
		GOVERNMENT OF ODISHA		//
196	WP(C)/0025936/2019	MUKESH KUMAR GUPTA	M/S.ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0025937/2019	NIRANJAN DAS	M/S.ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0025938/2019	M/S GURUMAHARAJ CONSTRUCTION	M/S.JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0025939/2019	KABITA RANI SAMAL	M/S.ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0025940/2019	GANDHI DEI	M/S. J.K.KHANDAYATRAY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0025941/2019	SATISH CHANDRA NAYAK	M/S.PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0025942/2019	CHAKRADHAR SWAIN	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0025943/2019	RABINDRA KUMAR NATH	M/S.UMAKANT SAHOO	//
		VS	VS	0
		CHIEF MANAGER,INDIAN OVERSEAS BANK		//
204	WP(C)/0025944/2019	AMULYA SWAIN	M/S. SUSANTA KUMAR NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0025946/2019	STATE OF ODISHA PRAFULLA KUMAR PRATIHARI VS	M/S. PRASANTA KU.SAHOO VS	// // 0
206	WP(C)/0025947/2019	STATE OF ODISHA SACHINDRA MOHAPATRA VS	M/S.DILLIP RAY VS	// // 0
207	WP(C)/0025948/2019	STATE OF ORISSA STATE GOVT.OF ODISHA VS	ADDL.GOV.T.ADVOCATE VS	// // 0
208	WP(C)/0025949/2019	AMIN KHAN THE KORAPUT CENTRAL COOPERATIVE BANK LTD VS	M/S.DAIDHAR SAHOO VS	// // 0
209	WP(C)/0025950/2019	APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT CUM JOINT LABOUR COMMISSIONER GOURA MOHAN GIRI VS	M/S.JAYANTA KUMAR MAJHI VS	// // 0
210	WP(C)/0025951/2019	STATE OF ODISHA MATAJI BEHERA VS	M/S.DILLIP RAY VS	// // 0
211	WP(C)/0025952/2019	STATE OF ORISSA BIKASH MISHRA VS	M/S.DILLIP RAY VS	// // 0
212	WP(C)/0025953/2019	STATE OF ODISHA PARAMANANDA SAMAL VS	M/S.PURUSOTTAM CHULI VS	// // 0
213	WP(C)/0025954/2019	STATE OF ODISHA GOURANGA CHARAN SWAIN VS	M/S.PURUSOTTAM CHULI VS	// // 0
214	WP(C)/0025955/2019	STATE OF ODISHA ANANTA CHARAN SAHOO VS	M/S.ANAM CHARAN PANDA VS	// // 0
215	WP(C)/0025956/2019	STATE OF ORISSA GOBINDA CHANDRA BISWAL VS STATE OF ODISHA	M/S.PURUSOTTAM CHULI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0025957/2019	PURNA CHANDRA MALLICK VS STATE OF ODISHA	M/S.PURUSOTTAM CHULI VS	// 0 //
217	WP(C)/0025958/2019	BABAJI CH.NAYAK VS RATIKANTA SABAT	M/S.PADMANAVA JENA VS	// 0 //
218	WP(C)/0025959/2019	KSHIROD BIHARY BEHERA VS STATE OF ODISHA	M/S. SANJAY KUMAR SAMANTARAY VS	// 0 //
219	WP(C)/0025960/2019	PURUSOTTAM SAHU VS STATE OF ODISHA	M/S.JAYAKRISHNA MOHAPATRA VS	// 0 //
220	WP(C)/0025961/2019	DEBARAJ SWAIN VS STATE OF ODISHA	M/S.B.K.NAYAK (3) VS	// 0 //
221	WP(C)/0025962/2019	MAHADEBA SAHOO VS COMMISSIONER-CUM-SECRETARY, S AND ME DEPT.	M/S.KRISHNA CHANDRA SAHU VS	// 0 //
222	WP(C)/0025963/2019	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH VS PRINCIPAL SECRETARY,GENERAL ADMINISTRATION DEPARTMENT	M/S.BIJAYA KUMAR MOHANTY VS	// 0 //
223	WP(C)/0025964/2019	JANGYASENI SAHU VS STATE OF ODISHA	M/S.KRISHNA CHANDRA SAHU VS	// 0 //
224	WP(C)/0025965/2019	SARAT CHANDRA MISHRA VS STATE OF ODISHA	M/S.BIJAYA KUMAR MOHANTY VS	// 0 //
225	WP(C)/0025966/2019	UMAKANTI JAGAT VS STATE OF ODISHA	M/S.KRISHNA CHANDRA SAHU VS	// 0 //
226	WP(C)/0025967/2019	SHANTILATA MOHANTY VS STATE OF ODISHA	M/S.SURYA NARAYANN PATNAIK VS	// 0 //
227	WP(C)/0025968/2019	PRAFULLA KUMAR NAYAK	M/S.SURYA NARAYAN PATNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0025971/2019	BIJAYA KU.NAYAK	M/S.PRABHAT KU.PRAHARAJ	//
		VS	VS	0
		MD, M/S.NEW LAXMI STEEL AND POWER PVT.LTD.		//
229	WP(C)/0025972/2019	SWADESH RANJAN MALIK	M/S.DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0025973/2019	UMA SINGLA @ MAHAJAN	M/S.PARTHA SARATHI NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0025974/2019	WEDEDI SANKAR RAO SETHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0025975/2019	BENUDHAR @ BINOD BIHARI KATA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0025976/2019	KRUSHNA CHANDRA MISHRA @ MISRA	M/S. S.S.K.SUBUDHI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0025977/2019	RAJARAM ROUT	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0025978/2019	JAGABANDHU JENA	M/S.MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0025979/2019	M/S.BIRAJA CONSTRUCTION	M/S.S.K.SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0025980/2019	DIBAKAR BISWAL	M/S.DINABANDHU NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0025981/2019	ANIL KUMAR JENA	M/S.KALI PRASANNA MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0025982/2019	STATE OF ORISSA RANJITA KUMAR MOHANTY VS	M/S.S.S.K. SUBUDHI VS	// // 0
240	WP(C)/0025983/2019	STATE OF ODISHA MAHESWAR PRADHAN VS	M/S.DILLIP KUMAR PATTANAYAK VS	// // 0
241	WP(C)/0025984/2019	STATE OF ODISHA PRASANNA KUMAR DASH VS	M/S.DILLIP KUMAR MOHANTY VS	// // 0
242	WP(C)/0025985/2019	STATE OF ODISHA BINOD BIHARI SAHU VS	M/S.DILLIP KUMAR PATTANAYAK VS	// // 0
243	WP(C)/0025986/2019	STATE OF ODISHA PURNA CHANDRA MISHRA VS	M/S.SIDHARTH PRASAD DAS VS	// // 0
244	WP(C)/0025987/2019	STATE OF ODISHA NABIN KUMAR SAHU VS	M/S.DILLIP KUMAR PATTANAYAK VS	// // 0
245	WP(C)/0025988/2019	STATE OF ODISHA MANOJ KUMAR PATEL VS	M/S.KALI PRASANNA MISHRA VS	// // 0
246	WP(C)/0025989/2019	STATE OF ORISSA BALABHADRA PRASAD ROUT VS	M/S.B.S.TRIPATHY-1 VS	// // 0
247	WP(C)/0025990/2019	STATE OF ODISHA DASARATHI SAHU VS	M/S.B.S.TRIPATHY-1 VS	// // 0
248	WP(C)/0025991/2019	STATE OF ODISHA HOTEL AND RESTAURANT ASSOCIATION OF ODISHA VS	M/S.B.S.TRIPATHY-1 VS	// // 0
249	WP(C)/0025992/2019	STATE OF ODISHA SANJAYA KUMAR BEHERUK VS STATE OF ODISHA	M/S.JYOTIRMAY GUPTA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0025993/2019	RAJENDRA KUMAR BHOI @ BISWAL VS STATE OF ODISHA	M/S. DEBENDRA KUMAR SAHOO-1 VS	// 0 //
251	WP(C)/0025994/2019	SURYA KANTA NAYAK VS STATE OF ODISHA	M/S.JYOTIRMAY GUPTA VS	// 0 //
252	WP(C)/0025995/2019	AJAYA KUMAR NAYAK VS STATE OF ODISHA	M/S. DEBENDRA KUMAR SAHOO-1 VS	// 0 //
253	WP(C)/0025996/2019	BABAJI NAYAK VS COLLECTOR AND DM, PURI	M/S.JYOTIRMAY GUPTA VS	// 0 //
254	WP(C)/0025997/2019	KADAMBINI DEI VS STATE OF ODISHA	M/S.DEBENDRA KUMAR SAHOO-1 VS	// 0 //
255	WP(C)/0025998/2019	TOPILAL MAJHI VS STATE OF ODISHA	M/S.BIKRAM CHANDRA GHADEI VS	// 0 //
256	WP(C)/0025999/2019	RAMASANKAR SAHU VS CHIEF GENERAL MANAGER,SBI	M/S.ASHOK KUMAR MOHAPATRA (1) VS	// 0 //
257	WP(C)/0026000/2019	LATA PRADHAN VS STATE OF ODISHA	M/S. SARADA PRASAD DASH VS	// 0 //
258	WP(C)/0026001/2019	SHREE BHARAT MOTORS LTD. VS STATE OF ORISSA	M/S.M.R.MISHRA VS	// 0 //
259	WP(C)/0026002/2019	BHARAT MOTORS LTD. VS STATE OF ORISSA	M/S.M.R.MISHRA VS	// 0 //
260	WP(C)/0026003/2019	SAIBALINE PRADHAN VS STATE OF ODISHA	M/S.SARADA PRASAD DASH VS	// 0 //
261	WP(C)/0026004/2019	BASUDEV SAHU	M/S.AMIYA KUMAR CHHATOI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVERNMENT		//
262	WP(C)/0026005/2019	BASANT KUMAR BEZ	M/S.SANGRAM MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0026006/2019	BISHNU BISOYI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0026007/2019	D.UMESWAR NAIDU	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0026008/2019	LAXMI KUMARI HANTALA	MANORANJAN PADHY	//
		VS	VS	0
		COLLECTOR, KORAPUT		//
266	WP(C)/0026009/2019	PRADEEPTA KUMAR DASH	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0026010/2019	KUNU BHUYAN	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL		//
268	WP(C)/0026011/2019	SWAYAM BIKASH DAS	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL		//
269	WP(C)/0026012/2019	ASHOK KUMAR BEHERA	M/S.R.K.SAMANTASINGHAR	//
		VS	VS	0
		UNION OF INDIA		//
270	WP(C)/0026013/2019	PRADIPTA NATH	M/S. PRASANTA KUMAR ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0026014/2019	ARUNODAYA PANIGRAHI	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0026015/2019	KISHORE CHANDRA SWAIN	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0026016/2019	STATE OF ODISHA JITENDRA BISWAL VS	M/S.PRABODHA CH.NAYAK VS	// // 0
274	WP(C)/0026017/2019	STATE OF ODISHA SUSANTA KUMAR PRADHAN VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
275	WP(C)/0026018/2019	STATE OF ODISHA JITENDRA BISWAL VS	M/S.PRABODHA CH,NAYAK VS	// // 0
276	WP(C)/0026019/2019	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
277	WP(C)/0026020/2019	STATE OF ODISHA LALIT KUMAR BISHI VS	M/S.TRILOCHAN NANDA VS	// // 0
278	WP(C)/0026021/2019	STATE OF ODISHA GANESH CHANDRA ROUT VS	M/S. NIRANJAN NAYAK VS	// // 0
279	WP(C)/0026022/2019	STATE OF ODISHA TATA STEEL BSL LTD. VS	M/S.SARADA P.SARANGI VS	// // 0
280	WP(C)/0026023/2019	UNION OF INDIA S.V.N. COLLEGE OF MEDICAL SCIENCE AND RESEARCH VS	M/S. RAJESH KISHORE MOHANTY VS	// // 0
281	WP(C)/0026024/2019	STATE OF ODISHA TATA STEEL BSL LTD. VS	M/S.SARADA P.SARANGI VS	// // 0
282	WP(C)/0026025/2019	STATE OF ODISHA BIDUBHUSAN NAYAK VS	M/S. GIRIDHARI SINGH VS	// // 0
283	WP(C)/0026026/2019	STATE OF ODISHA NIDHISHYAM JENA VS	M/S.GIRIDHARI SINGH VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0026027/2019	GIRISH CHANDRA MALLICK VS STATE OF ODISHA	M/S. GIRIDHARI SINGH VS	// 0 //
285	WP(C)/0026028/2019	LAXMIMANI MAHALIK VS STATE OF ODISHA	M/S.NIRANJAN LENKA VS	// 0 //
286	WP(C)/0026029/2019	GOPINATH DAS VS COMMISSIONER CUM SECY. TO GOVT.OF ODISHA	M/S.SANJAY KU.DAS (2) VS	// 0 //
287	WP(C)/0026030/2019	DANDAPANI BEHERA VS CHIEF EXECUTIVE OFFICER,CESCO	M/S.MAMATA MISHRA VS	// 0 //
288	WP(C)/0026031/2019	CHANDRABATI SAHOO VS STATE OF ODISHA	M/S.SATYABRATA SENAPATI VS	// 0 //
289	WP(C)/0026032/2019	JAGABANDHU BEHERA VS STATE OF ODISHA	M/S.AMIT PR.BOSE VS	// 0 //
290	WP(C)/0026033/2019	CH.LAXMAN RAO ACHARYA VS BOARD OF SECONDARY EDUCATION,ODISHA	M/S.BRAHMA NANDA TRIPATHY VS	// 0 //
291	WP(C)/0026034/2019	NARESH KU.AGRAWAL VS STATE OF ORISSA	M/S.DHIRENDRA KU.MOHAPATRA VS	// 0 //
292	WP(C)/0026035/2019	BIBHU PRASAD SATHPATHY VS STATE OF ODISHA	M/S.SOUMYA MISHRA VS	// 0 //
293	WP(C)/0026036/2019	PRATIVA NATH VS STATE OF ODISHA	M/S.M.R.PADHI VS	// 0 //
294	WP(C)/0026037/2019	FAKIR CHARAN SANGRAM SINGH VS STATE OF ODISHA	M/S.AKSHAYA KUMAR NAYAK VS	// 0 //
295	WP(C)/0026038/2019	TRISHAKTI KESHARI SWAIN	M/S.RAMESH CHANDRA MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0026039/2019	TRILOCHAN PRADHAN	M/S.GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0026040/2019	MINAKETAN BEHERA	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
298	WP(C)/0026041/2019	JUDHISTER PRUSTY	M/S.H.N.MOHAPATRA	//
		VS	VS	0
		STATE AUTHORISED OFFICER,ODISHA GRAMYA BANK		//
299	WP(C)/0026042/2019	PARSURAM NAYAK	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
300	WP(C)/0026043/2019	SODAMINI MEHER	M/S. MANOJ KUMAR PATI	//
		VS	VS	0
		UNION OF INDIA		//
301	WP(C)/0026044/2019	PRATIMA CHAND	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		GENERAL MANAGER, AIRPORTS AUTHORITY OF INDIA		//
302	WP(C)/0026045/2019	NISAKAR SAHOO	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0026046/2019	SODAMINI ROUT	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0026047/2019	ANANDI CHARAN SAHOO	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0026048/2019	MADHABA CHANDRA DHAL	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0026049/2019	RENUKA JENA	SIDHARTHA SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0026050/2019	STATE OF ODISHA URBASI DHAL VS	SIDHARTHA SWAIN VS	// // 0
308	WP(C)/0026051/2019	STATE OF ODISHA BIBHUTIBHUSAN MOHAPATRA VS	SIDHARTHA SWAIN VS	// // 0
309	WP(C)/0026052/2019	STATE OF ODISHA MAMATA DAS VS	SIDHARTHA SWAIN VS	// // 0
310	WP(C)/0026053/2019	STATE OF ODISHA DEBAJANI PRADHAN VS	M/S.GOPINATH MISHRA VS	// // 0
311	WP(C)/0026054/2019	STATE OF ODISHA HIMANSU SEKHAR MEHER VS	M/S.BIKRAM CHANDRA GHADEI VS	// // 0
312	WP(C)/0026055/2019	STATE OF ODISHA RAMESH CHANDRA SABAT VS	M/S.ANJAN KU.BISWAL VS	// // 0
313	WP(C)/0026056/2019	STATE OF ODISHA ROJALIN DAS VS	M/S.B.K.ROUTRAY VS	// // 0
314	WP(C)/0026057/2019	THE STATE OF ODISHA LALU KANHAR VS	M/S.ANJAN KU.BISWAL VS	// // 0
315	WP(C)/0026058/2019	GANGADHAR KANHAR BHARAT DEHURY VS	M/S.SUBHRAKANTA MISHRA VS	// // 0
316	WP(C)/0026059/2019	STATE OF ODISHA BISWANATH MEHER VS	M/S. HIMANSHU SEKHAR MISHRA VS	// // 0
317	WP(C)/0026060/2019	HINDUSTAN PETROLEUM CORPORATION LTD. RAJ KISHORE SAHU VS D.G. AND I.G. OF POLICE	M/S.SHASHI BHUSAN JENA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0026061/2019	RAMESH CHANDRA SAHU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
319	WP(C)/0026062/2019	HRUSIKESH RATH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
320	WP(C)/0026063/2019	GANESWAR BEHERA VS STATE OF ODISHA	M/S.PARTHA MUKHERJI VS	// 0 //
321	WP(C)/0026064/2019	SABITARANI ROUT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
322	WP(C)/0026065/2019	GOPABANDHU ROUT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
323	WP(C)/0026066/2019	BSNL CASUAL KARMACHARI SANGHA (CITUM/S.ANURAG PATI VS UNION OF INDIA	VS	// 0 //
324	WP(C)/0026067/2019	DR.SUSMITA SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
325	WP(C)/0026068/2019	KHIRASINDHU HERNA VS STATE OF ORISSA	M/S.AKSHAYA KU.SAHOO VS	// 0 //
326	WP(C)/0026069/2019	SUVENDU KUMAR RAY VS COLLECTOR AND DIST.MAGISTRATE,MAYURBHANJ	SHASHI BHUSAN JENA VS	// 0 //
327	WP(C)/0026070/2019	JANARDAN PATI VS UNION OF INDIA	M/S.ANURAG PATI VS	// 0 //
328	WP(C)/0026071/2019	BASANTA MANJARI PRADHAN VS ADDL COMMISSIONER, S AND C, SAMBALPUR	ANUPAM DASH VS	// 0 //
329	WP(C)/0026072/2019	DR.DEVI PRASAD MISHRA	SHASHI BHUSAN JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		CHANCELLOR OF BERHAMPUR UNIVERSITY		//
330	WP(C)/0026073/2019	SANJAY KU.SINGH	M/S.M.R.DHAL	//
		VS	VS	0
		COLLECTOR, CUTTACK		//
331	WP(C)/0026074/2019	PURI DISTRICT CO-OPERATIVE MILK PRODU	CHRYANIKOMLAL SHARMA	//
		VS	VS	0
		ASWIN KUMAR PATI		//
332	WP(C)/0026075/2019	SAYED MUKTAR AAHEMAD	M/S.B.SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
333	WP(C)/0026076/2019	PRASANN KU.JENA	M/S.M.R.DHAL	//
		VS	VS	0
		COLLECTOR, CUTTACK		//
334	WP(C)/0026077/2019	KAMALA SWAIN	M/S.PRAFULLA KUMAR KAR	//
		VS	VS	0
		TAHASILDAR, MAHALAPADA		//
335	WP(C)/0026078/2019	GANESWAR JENA	M/S.M.R.DHAL	//
		VS	VS	0
		COLLECTOR, CUTTACK		//
336	WP(C)/0026079/2019	SIVALA KARUNAKAR RAO	M/S.A.PATTNAIK	//
		VS	VS	0
		PRINCIPAL SECRETARY TO THE GOVERNMENT OF ODISHA		//
337	WP(C)/0026080/2019	GOLEKH SWAIN @ GOLEKH SAMANTRAY	M/S.PRAFULLA KUMAR KAR	//
		VS	VS	0
		TAHASILDHAR,MAHALAPADA		//
338	WP(C)/0026081/2019	ANIL KUMAR CHOUDHURY	DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0026082/2019	BADAL RANA	M/S.MANAS RANJAN DHAL	//
		VS	VS	0
		COLLECTOR, CUTTACK		//
340	WP(C)/0026083/2019	KAMALA SWAIN	M/S.PRAFULLA KUMAR KAR	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0026084/2019	TAHASILDHAR, MAHALAPADA SIVALA KARUNAKAR RAO VS	M/S.A.PATTNAIK VS	// // 0
342	WP(C)/0026085/2019	PRINCIPAL SECRETARY TO THE GOVERNMENT OF ODISHA PADMABATI TRIPATHY VS	ALOK KUMAR MOHANTY VS	// // 0
343	WP(C)/0026086/2019	STATE OF ODISHA AJAY KU.SINGH VS	M/S.M.R.DHAL VS	// // 0
344	WP(C)/0026087/2019	COLLECTOR, CUTTACK ANASUYA KANUNGO VS	M/S. SAUMENDRA KU.MOHAPATRA VS	// // 0
345	WP(C)/0026088/2019	THE STATE OF ODISHA NILAKANTHA BISWAL VS	DAYANANDA MOHAPATRA VS	// // 0
346	WP(C)/0026089/2019	STATE OF ODISHA KAILASH CHANDRA KAR VS	M/S.SAUMENDRA KU.MOHAPATRA VS	// // 0
347	WP(C)/0026090/2019	STATE OF ODISHA SANDHYARANI MISHRA VS	M/S.K.C.DASH VS	// // 0
348	WP(C)/0026091/2019	COMMISSIONER CUM CHAIRMAN MAHENDRA KUMAR SAHU VS	J.K.MISHRA 2 VS	// // 0
349	WP(C)/0026092/2019	SRI SRI RADHA RAMAN JEW THAKUR SK.YUSUF VS	RAJJEET ROY VS	// // 0
350	WP(C)/0026093/2019	STATE OF ODISHA KHIROD CHANDRA PATRA VS	M/S.K.C.DASH VS	// // 0
351	WP(C)/0026094/2019	RTO, CHANDIKHOL SANJUKTA DAS VS	M. PRATAP (PRATAP MAHAPATRA) VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0026095/2019	INDIRA GANDHI INSTITUTE OF PHARMACEUTICAL SCIENCES VS STATE OF ODISHA	T.K.KHISON VS	// 0 //
353	WP(C)/0026096/2019	MADHABA CHHUALSINGH VS STATE OF ODISHA	M/S.J.K.KHANDAYATRAY VS	// 0 //
354	WP(C)/0026097/2019	ODISHA MINING CORPORATION LTD. VS DILLIP KUMAR NAYAK	M/S. AJODHYA RANJAN DASH VS	// 0 //
355	WP(C)/0026098/2019	KARMA LAKRA VS STATE OF ODISHA	M/S.SHANKAR MOHANTY VS	// 0 //
356	WP(C)/0026099/2019	KUI KULA SAMITI VS STATE OF ODISHA	M/S.PRABHAT KUMAR DASH VS	// 0 //
357	WP(C)/0026100/2019	ALOK PRADHAN VS STATE OF ODISHA	M/S.GOPINATH MISHRA VS	// 0 //
358	WP(C)/0026101/2019	KHIROD CHANDRA PATRA VS RTO, CHANDIKHOL	MR.K.C.DASH VS	// 0 //
359	WP(C)/0026102/2019	SABI BHATARA@SABI BHATRA VS STATE OF ODISHA	M. PRATAP (PRATAP MAHAPATRA) VS	// 0 //
360	WP(C)/0026103/2019	SEKH MUSLIM VS RTO, KEONJHAR	M/S.K.C.DASH VS	// 0 //
361	WP(C)/0026104/2019	PRASHANT KU.GURU VS AUTHORISE OFFICER SUNDARAM BNP PARIBAS HOME FINANCE LTD.	M/S.CHIRANJAYA MOHANTY VS	// 0 //
362	WP(C)/0026105/2019	DILLIP KUMAR BEHERA VS STATE OF ODISHA	M/S.SUJATA JENA VS	// 0 //
363	WP(C)/0026106/2019	K.PRADEEP KUMAR PRUSTY	M/S.BIGYAN KUMAR SHARMA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		THE COLLECTOR AND DM, GANJAM		//
364	WP(C)/0026107/2019	BIJAYA @ BIJAYA KUMAR PATRA	SUMANTA KUMAR NAYAK	//
		VS	VS	0
		THE COLLECTOR, KENDRAPARA		//
365	WP(C)/0026108/2019	NIRMAL CHANDRA ROUT	M/S.ASIT KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0026109/2019	NIRMAL CHANDRA ROUT	M/S.ASIT KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0026110/2019	NIRMAL CHANDRA ROUT	M/S.ASIT KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0026111/2019	NIRMAL CHANDRA ROUT	M/S.ASIT KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0026112/2019	SUSANT KUMAR MAHAPATRA	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
		BERHAMPUR UNIVERSITY		//
370	WP(C)/0026113/2019	NIRMAL CHANDRA ROUT	M/S.ASIT KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0026114/2019	NIRMAL CHANDRA ROUT	M/S.ASIT KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0026115/2019	ABANI KUMAR SAHU	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0026116/2019	NIRMAL CHANDRA ROUT	M/S.ASIT KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0026117/2019	SANTOSH KUMAR MALLIK	M/S.ASHIT KUMAR DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0026118/2019	STATE OF ODISHA BILAS MOHAPATRA VS	M/S.GOPINATH MISHRA VS	// // ()
376	WP(C)/0026119/2019	STATE OF ODISHA PARBATI PADHI VS	M/S.L.MISHRA VS	// // ()
377	WPCRL/0000124/2019	BDO, KORAI AHALYA BHOI VS	DEEPAK KUMAR DAS VS	// //0 ()
378	ABLAPL/0018849/2019	PRINCIPAL SECRETARY, DEPT OF HOME NILESH SANKLECHA@ NILESH KU. SANKLECHA	PK.SAHOO VS	// JONK /166 /2018 ()
379	ABLAPL/0018850/2019	STATE OF ODISHA SANATAN MALIK@ SANIA @ RABINDRA MALIK	SK.NJIB MOHANTY VS	// BARI /278 /2019 ()
380	ABLAPL/0018851/2019	STATE OF ODISHA CHHACHINDRA DAS VS	M/S.UNMESH CHANDRA JENA VS	// SINGLA /159 /2018 ()
381	ABLAPL/0018852/2019	STATE OF ODISHA DILLIP KUMAR RAY@NAYAK VS	MANORANJAN MISHRA VS	// DHAMNAGAR /224 /2017 ()
382	ABLAPL/0018853/2019	STATE OF ODISHA KALPANA DASH VS	P.R.SINGH VS	// CHOUDWAR /488 /2019 ()
383	ABLAPL/0018854/2019	STATE OF ODISHA GAJENDRA PRASAD SAHU VS	M/S.SAMBIT SAMAL VS	// BASUDEVPUR /353 /2019 ()
384	ABLAPL/0018855/2019	STATE OF ODISHA SUDHAKAR SASMAL VS	N.SAHANI VS	// BANAPUR P.S. /38 /2016 ()
385	ABLAPL/0018856/2019	STATE OF ODISHA SUSAMA ACHARYA VS STATE OF ODISHA	ARIJEET MISHRA VS	// PARLAKHEMUNDI /7 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0018857/2019	BANSI JENA VS STATE OF ODISHA	SUJATA JENA VS	BALLIGUDA /170 /2019 () //
387	ABLAPL/0018858/2019	ALLHADA KUMAR MOHAPATRA VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	BARAMBA /252 /2019 () //
388	ABLAPL/0018859/2019	RADHAKANTA KUMBHAR VS STATE OF ODISHA	TRILOCHAN NANDA VS	LARAMBA /102 /2019 () //
389	ABLAPL/0018860/2019	PAWAN KUMAR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /359 /2019 () //
390	ABLAPL/0018861/2019	NILAMANI TANDI@NILA TANDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TITILAGARH /202 /2019 () //
391	ABLAPL/0018862/2019	VIKASH KUMAR KACCHUA @ BIKASH KACH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /160 /2016 () //
392	ABLAPL/0018863/2019	HEMANTA PANI VS STATE OF ODISHA	DAITARI PRADHAN VS	CUTTACK SADAR /568 /2019 () //
393	ABLAPL/0018864/2019	PURNA CHANDRA DAS@TUKUNA VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	SINGLA /67 /2019 () //
394	ABLAPL/0018865/2019	BIPIN PRUSTY VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	BINJHARPUR /43 /2019 () //
395	ABLAPL/0018866/2019	BIPIN PRUSTY VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	BINJHARPUR /24 /2019 () //
396	ABLAPL/0018867/2019	RAMESH CHANDRA BARIK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	JAGANNATHA PRASAD /67 /2019 () //
397	ABLAPL/0018868/2019	KUMAR SHREE PANDA@SRI PANDA	ARIJEET MISHRA	NAYAPALLI P.S. /636 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0018869/2019	SUJATA BISWAL	SRIDHAR RATH	TANGI (KHURDA) /321 /2019
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0018870/2019	KANHU CHARAN JENA	PRADEEP KUMAR DAS	BHADRAK RURAL /504 /2018
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0018871/2019	CHITA PADMA DAS	RAMANI KANTA PATTANAIAK	PARADEEP /218 /2019
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0018872/2019	PRASANTA PATASAHANI	SAMBEET PATTANAYAK	RAMACHANDI /46 /2019
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0018873/2019	KANHU BARIK	SAMBEET PATTANAYAK	NIMAPADA /253 /2019
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0018874/2019	SARATHI BARIK	SAMBEET PATTANAYAK	NIMAPADA /263 /2019
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0018875/2019	SANISCHAR DIGAL	AMITAV TRIPATHY	KHAJURIPADA /90 /2019
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0018876/2019	JASOBANTA NAYAK	DEEPAK KUMAR SAHOO	CHOUDWAR /292 /2017
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0018877/2019	SUBHRANSU SEKHAR PRUSTY	RAMANI KANTA PATTANAIAK	PARADEEP /218 /2019
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0018878/2019	TUNA SAHU	SISIR DAS	LOISINGHA(BOLANGIR) /302 /2019
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0018879/2019	SITARAM CHATAR@SITARAM KALA	SUSANTA KUMAR BARAL	KHUNTUNI /136 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0018880/2019	STATE OF ODISHA EKANTA PRADHAN VS	M/S.B.R.TRIPATHY VS	// / /0 ()
410	ABLAPL/0018881/2019	STATE OF ODISHA KULAMANI PRADHAN VS	JAYADEBA BEHERA VS	// KHANDAPARA /257 /2019 ()
411	ABLAPL/0018882/2019	STATE OF ODISHA LAXMIDHAR MAHAKUD VS	AMLAN SHAKTI PAUL VS	// KHANDAGIRI P.S. /523 /2018 ()
412	ABLAPL/0018883/2019	STATE OF ODISHA BIDYULATA MAHAPATRA VS	A.K.SASMAL VS	// PURIGHAT /181 /2019 ()
413	ABLAPL/0018884/2019	STATE OF ODISHA SANJU@SANJULATA BEHERA VS	ASHOK KU.SAHOO VS	// KISSANNAGAR PS /158 /2019 ()
414	ABLAPL/0018885/2019	STATE OF ODISHA BIKRAM KISHORE BARAL@ BIKRAM KESHARAJANANJAN MOHAPATRA VS	SMRATI RANJAN MOHAPATRA VS	// TALABANIA /102 /2019 ()
415	ABLAPL/0018886/2019	STATE OF ODISHA ANAM CHARAN MOHANTY@ANAM MOHANTY VS	BIJAYA KUMAR RAGADA VS	// BARGAON /142 /2019 ()
416	ABLAPL/0018887/2019	STATE OF ODISHA PANKAJ KUMAR ROUTRAY VS	AJAYA KUMAR MOHARANA VS	// MAHANGA /164 /2019 ()
417	ABLAPL/0018888/2019	STATE OF ODISHA SUDAM BEHERA VS	A.C.NAYAK VS	// MAHANGA /252 /2019 ()
418	ABLAPL/0018889/2019	STATE OF ODISHA JITENDRA PRADHAN VS	MANAS CHAND VS	// BANAPUR P.S. /320 /2019 ()
419	ABLAPL/0018890/2019	STATE OF ODISHA BAISHANABA CHARANA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BAISINGA /247 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0018891/2019	RAGHU PANI VS STATE OF ODISHA	SATYAPIRA JENA VS	/567 /2019 () //
421	ABLAPL/0018892/2019	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BARGAON /142 /2019 () //
422	ABLAPL/0018893/2019	SUSANTA@SUSHANT KUMAR BISWAL VS STATE OF ODISHA	ARIJEET MISHRA VS	COLLIERY /373 /2019 () //
423	ABLAPL/0018894/2019	PROMOD KUMAR DEBATA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 () //
424	ABLAPL/0018895/2019	PURNA CHANDRA MALLICK@MALLIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	GANIA /51 /2019 () //
425	ABLAPL/0018896/2019	KUNA @ AJAY KUMAR MALLICK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /227 /2019 () //
426	ABLAPL/0018897/2019	HAREKRISHNA BEHERA VS STATE OF ODISHA	S.S.RAY-2 VS	BAMBARI /170 /2019 () //
427	ABLAPL/0018898/2019	ABHIMANYU SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /397 /2018 () //
428	ABLAPL/0018899/2019	GOPAL KRISHNA NAG VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
429	ABLAPL/0018900/2019	DEEPAK KUMAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAISINGA /247 /2019 () //
430	ABLAPL/0018901/2019	KABI CHANDRA DAS VS STATE OF ODISHA	MANORANJAN MISHRA VS	BIRIDI PS /152 /2019 () //
431	ABLAPL/0018902/2019	PRASANTA BAL	SUSANTA KUMAR BARAL	KHUNTUNI /147 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0018914/2019	STATE OF ODISHA RAMAKRISHNA SAHU VS	RAJIV KU.MAHANTA VS	// SAMBALPUR VIGILANCE /90 /2018 ()
444	ABLAPL/0018915/2019	STATE OF ODISHA(VIG.) ABANTI DASH@SAMANTARAY VS	K.MOHANTY VS	// CUTTACK VIGILANCE /52 /2018 ()
445	ABLAPL/0018916/2019	STATE OF ODISHA SUSANTA KUMAR RATHA VS	S.S.RAY-2 VS	// BAMBARI /170 /2019 ()
446	ABLAPL/0018917/2019	STATE OF ODISHA HASIM KHAN VS	S.K.BHANJADEO VS	// TANGI (KHURDA) /348 /2019 ()
447	ABLAPL/0018918/2019	STATE OF ODISHA JAGA@TRILOCHANA BARALA@TRILOCHAN VS	SURYA NARAYAN MISHRA VS	// SATYABADI /240 /2019 ()
448	ABLAPL/0018919/2019	STATE OF ODISHA DEEPAK HARIPAL VS	SAMBIT BISWAL VS	// SONEPUR /226 /2019 ()
449	ABLAPL/0018920/2019	STATE OF ODISHA DILLIP KUMAR SAHOO VS	B.B.ROUTRAY VS	// COLLIERY /424 /2019 ()
450	ABLAPL/0018921/2019	STATE OF ODISHA MITU PAHAN VS	DAYANANDA MOHAPATRA VS	// KHALLIKOTE /125 /2018 ()
451	ABLAPL/0018922/2019	STATE OF ODISHA PRASANTA BEHERA VS	RAKESH KUMAR MALLICK VS	// CHANDRASEKHARPUR /421 /2019 ()
452	ABLAPL/0018923/2019	STATE OF ODISHA BIDYADHAR SWAIN VS	PRADEEP KUMAR PARIDA VS	// KHUNTUNI /168 /2019 ()
453	ABLAPL/0018924/2019	STATE OF ODISHA PRAMODA KUMAR BEHERA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// JAGATSINGPUR /444 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0018925/2019	SK.ANWAR@SHAIK ANJAR VS STATE OF ODISHA	DEVASHIS PANDA VS	BALIPATNA /296 /2019 () //
455	ABLAPL/0018926/2019	PRAFULL KUMAR BARAL@PRAFULLA BARAB.R.MOHANTY VS STATE OF ODISHA	VS	TALABANIA /102 /2019 () //
456	ABLAPL/0018927/2019	DEBENDRA BARIK@CHANGUA VS STATE OF ODISHA	B.K.GHADEI VS	MANGALA BAG /275 /2019 () //
457	ABLAPL/0018928/2019	GOPABANDHU BEHERA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	CHOUDWAR /482 /2019 () //
458	ABLAPL/0018929/2019	NASIMA KHATOON VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	PLANTSITE /184 /2018 () //
459	ABLAPL/0018930/2019	MD.SARAFAT HUSSAIN@SARAFAT HUSSEN VS STATE OF ODISHA	SASANKA SEKHAR SATAPATHY VS	TIKABALI /84 /2019 () //
460	ABLAPL/0018931/2019	DR.SANDHYARANI MOHANTY VS STATE OF ODISHA	DEVSHIS PANDA VS	CUTTACK VIGILANCE /20 /2019 () //
461	ABLAPL/0018932/2019	BIKASH KUMAR KACCHUA@VIKASH KUMAR VS STATE OF ODISHA	SMRUTI RANJAN DAS VS	UDITNAGAR /161 /2016 () //
462	ABLAPL/0018933/2019	KABU @ SANTOSH KUMAR DAS@ SANTOSH VS STATE OF ODISHA	DAS SARATHI DASH VS	FATEGARH /189 /2019 () //
463	ABLAPL/0018934/2019	KHAGAPATI KHORA@KHAGPATI KHARA VS STATE OF ODISHA	SMRUTI RANJAN PATI VS	MACHHKUND /79 /2019 () //
464	ABLAPL/0018935/2019	SILU MOHARANA VS STATE OF ODISHA	RAMDAS ACHARY VS	CHANDRASEKHARPUR /470 /2019 () //
465	ABLAPL/0018936/2019	R.SIBA SANKAR PATTNAIK	MOHENDRA KUMAR MOHAPATRO	KORAPUT TOWN /319 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
466	ABLAPL/0018937/2019	STATE OF ODISHA NIRANJAN SAMANTARAY	SURYA NARAYAN MISHRA	// GOP /113 /2016
		VS	VS	()
467	ABLAPL/0018938/2019	STATE OF ODISHA KETU BADIA	A.K.SAHOO	// TUMUDIBANDHA /6 /2019
		VS	VS	()
468	ABLAPL/0018939/2019	STATE OF ODISHA JITU@JAGAJIT BISWAL	AMARESH DAS	// RAJKANIKA /277 /2019
		VS	VS	()
469	ABLAPL/0018940/2019	STATE OF ODISHA LIPU @ P-RANAYA MAHARANA	BISWAJIT PASAYAT	// PATTAMUNDAI /425 /2019
		VS	VS	()
470	ABLAPL/0018941/2019	STATE OF ODISHA NIRAKARA MAHAKUD	TARA PRASAD MOHAPATRA	// CHANDABALI /195 /2019
		VS	VS	()
471	ABLAPL/0018942/2019	STATE OF ODISHA DEBENDRA KUMAR SWAIN	L.BHUYAN	// GHASIPURA /247 /2019
		VS	VS	()
472	ABLAPL/0018943/2019	STATE OF ODISHA NAKULA NAYAK	BISWARANJAN MAHARATHA	// CHANDRAPUR /23 /2019
		VS	VS	()
473	ABLAPL/0018944/2019	STATE OF ODISHA KARTIKA CH.JENA	PRAMOD KUMAR JENA	// BASTA /282 /2019
		VS	VS	()
474	ABLAPL/0018945/2019	STATE OF ODISHA DHANANJAYA SAHU	A.K.SAHOO	// BARKOTE /170 /2019
		VS	VS	()
475	ABLAPL/0018946/2019	STATE OF ODISHA RASMIRANJAN DASH@PAPU DASH	NISHIKANTA MISHRA	// SATYABADI /249 /2019
		VS	VS	()
476	ABLAPL/0018947/2019	STATE OF ODISHA GOBARDHAN MALLIK	RITURANJAN CHHOTARAY	// DHARMASALA /539 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0018948/2019	STATE OF ODISHA SILU NAIK@ SALU NAIK VS	SUBODH KUMAR MOHANTY VS	// TARASINGI /74 /2019 ()
478	ABLAPL/0018949/2019	STATE OF ODISHA PAPUNA NAYAK VS	TARA PRASAD MOHAPATRA VS	// CHANDANPUR /171 /2019 ()
479	ABLAPL/0018950/2019	STATE OF ODISHA SIBANARAYAN CHHOTRAY VS	SHIB SHANKAR MOHANTY VS	// NAYAPALLI P.S. /448 /2018 ()
480	ABLAPL/0018951/2019	STATE OF ODISHA HARIA@HARIHARA SAHOO VS	ASIT KUJENA VS	// DHARMASALA /544 /2019 ()
481	ABLAPL/0018952/2019	STATE OF ODISHA RAMA CHANDRA PADIA VS STATE OF ODISHA	ARIJEET MISHRA VS	// BOIPARIGUDA /34 /2011 () //

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MISC CASES FILED on :13/12/2019

SL. NO.	CASE NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
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